

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

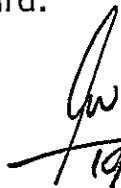
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**NOTIFICATION**

**No: 925 of 2025/RG/GS**

**Dated: 19.03.2025**

1. Pursuant to the Advertisement Notification No. 03 of 2024/RG/GS dated 05.06.2024 and later vide Notification No. 05 of 2024/RG/GS dated 08.08.2024, online applications were invited from all the eligible Advocates for filling up of 16 posts of District Judges (Entry Level) in Pay Level J-5 (144840-194660), by direct recruitment.
2. While scrutinizing the documents so submitted by all the Advocates who have applied for the said post of District Judge (Entry Level) while filling their application forms, some deficiencies have been found in the documents so submitted by the said Advocates, whose names have been mentioned in **Annexure-A** to this Notification.
3. As such, the Advocates, whose names have been mentioned in **Annexure-A**, to this notification, are hereby informed to remove the deficiency by submitting the concerned document (s) as mentioned against their name, before the Recruitment Cell of the High Court of J&K and Ladakh, within **10 days** positively, from the date of issuance/publication of this notification.
4. Non-compliance of the aforementioned condition No.3, within the stipulated period shall result in cancellation of the candidature of the concerned Advocates/Candidates for the above post of District Judge (Entry Level), without any further notice, in this regard.

  
19/3/25  
**(Shahzad Azeem)**  
**Registrar General**

**No.: 14556-75/RG/GS**

**Dated: 19.03.2025.**

**Copy to:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.

2. Additional Registrar/Joint Registrar/Secretary to Hon'ble Mr. Justice\_\_\_\_\_

..... for information of their Lordships.

3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
5. Director Information, J&K, Jammu with the request to publish the above notification alongwith annexure in two daily newspapers each of Jammu and Kashmir Province.
6. Director Information, Leh, UT of Ladakh, with the request to publish the above notification alongwith annexure in two daily newspapers of UT of Ladakh.
7. Director Radio Kashmir, Jammu/Srinagar/Leh for broadcast of the Notification in news and employment bulletin.
8. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the notification alongwith annexure uploaded on the official website of the High Court of J&K and Ladakh.
9. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
10. Notification file.

  
19/3/25  
**Registrar General**

**Annexure-A.**

**LIST OF CANDIDATES HAVING DEFICIENCY IN DOCUMENTS, WHO HAVE APPLIED FOR THE POST OF DISTRICT JUDGE (ENTRY LEVEL) IN PAY LEVEL J-5 (144840-194660), PERSUANT TO ADVERTISEMENT NOTIFICATION NO. 03 OF 2024/RG/GS DATED 05.06.2024 AND 05 OF 2024/RG/GS DATED 08.08.2024.**

<b>S.No.</b>	<b>Name of the Candidate</b>	<b>Application No.</b>	<b>Deficiency</b>
<b>1.</b>	Sahil Koul	240900077	Experience certificate from 19.08.2016 up to 2019, regarding enrolment/practice as an Advocate from Punjab and Haryana High Court needs to be submitted, in terms of the format so prescribed.
<b>2.</b>	Joginder Singh	240900160	Experience certificate from 12.09.2013 up to 2021, regarding enrolment/practice as an Advocate from High Court of Delhi needs to be submitted, as per prescribed format.
<b>3.</b>	Kiran Dev Singh	240900207	Experience from Bar Association Jammu annexed. The candidate, however, needs to submit the experience certificate as per the prescribed format, to be issued either by the concerned Principal District and Sessions Judge or Registrar Judicial, High Court Wing, Jammu/Srinagar.
<b>4.</b>	Mubashir Mushtaq	240900285	No Experience certificate annexed. The candidate needs to submit the experience certificate as per prescribed format, to be issued either by the concerned Principal District and Sessions Judge or Registrar Judicial, High Court Wing, Jammu/Srinagar.
<b>5.</b>	Kewal Singh	240900348	Experience from Bar Association Gandoh annexed. The candidate, however, needs to submit an experience certificate as per the prescribed format, to be issued either by the concerned Principal District and Sessions Judge or Registrar Judicial, High Court Wing, Jammu/Srinagar.



6.	Raulika Rasotra	240900401	Experience from Bar Association Jammu annexed. The candidate, however, needs to submit an experience certificate as per prescribed format, to be issued either by the concerned Principal District and Sessions Judge or Registrar Judicial, High Court Wing, Jammu/Srinagar.
7.	Peerzada Tanveer Tahir Qard	240900709	Experience from Bar Association, Kupwara annexed. The candidate, however, needs to submit an experience certificate as per prescribed format, to be issued either by the concerned Principal District and Sessions Judge or Registrar Judicial, High Court Wing, Jammu/Srinagar.
8.	Sonali Verma	240900810	Experience from Bar Association, Reasi, annexed and the period of experience is also mismatched. The candidate, however, needs to submit an experience certificate as per prescribed format, to be issued either by the concerned Principal District and Sessions Judge or Registrar Judicial, High Court Wing, Jammu/Srinagar.
9.	Sabreena Bashir	240900815	Experience from Bar Association, Pampore annexed. The candidate, however, needs to submit an experience certificate as per prescribed format, to be issued either by the concerned Principal District and Sessions Judge or Registrar Judicial, High Court Wing, Jammu/Srinagar.
10.	Gulshan Singh	241000459	Date of Experience appears to be wrongly mentioned and needs to be clarified by the candidate.

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